


**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:  
CENTRAL DISTRICT: DELHI**

**CIRCULAR**

In the meeting of Lock-up Committee, Tis Hazari Courts, Delhi held on 20-07-2022, the following directions, duly approved by the Ld. Principal District & Sessions Judge (Hqs), Delhi have been issued:-

01. *All the cases related to Rehnumai shall be dealt with by the Ld. Duty MM through video conferencing mode only as this will reduce the burden about 10% from being physically produced which will save a lot of resources.*
02. *Judicial remand extension was earlier done by the Ld. Duty MM of the Day through video conferencing, however, it has been informed that in some of the cases, Investigation Officers (IOs) were not appearing with the case file(s). This problem can be solved by ensuring that either the IOs appear physically with the case file or in case they are in some difficulties, they may join video-conferencing from remote points, subject to the condition that the application for extension of remand along with file is given to the Naib Court concerned one day in advance, so that the Ld. Duty MM can have the requisite files and circumstances before him/her for extension of remand.*

Accordingly, all the Ld. ACMMs/MMs, Central District, Delhi are hereby directed to comply with the aforesaid directions while working as Duty MM.

  
(SIDDHARTHA MALIK)  
Chief Metropolitan Magistrate  
Central District, THC, Delhi.


8886-8423

No.....CMM/Central/2022

Dated, Delhi the 23/08/2022

**Copy forwarded for information & necessary action to:-**

01. The Ld. Principal District & Sessions Judge (Hqs), Delhi.
02. The Ld. Chairperson, Lock-up Committee, THC, Delhi.
03. The Ld. Addl. Chief Metropolitan Magistrates, Central, Delhi.
04. The Ld. Metropolitan Magistrates, Central District, THC, Delhi.
05. The Ld. Secretary, DLSA, Central District, THC, Delhi
06. The Commissioner of Police, Delhi.
07. The I G Prison, Tihar Jail, Delhi.
08. Inspector/ Incharge, Judicial Lock-up, THC, Delhi.
09. For uploading on LAYERS.
10. For uploading on centralized web-site through LAYERS.
11. Reader to the Court of undersigned.
12. The Guard file.

  
(SIDDHARTHA MALIK)  
Chief Metropolitan Magistrate  
Central District, THC, Delhi.

23<sup>rd</sup> A<sup>9</sup>